- (i) Report of the Comptroller and Auditor General of India for the year 1981, Union Government (Commercial) Part
- (ii) Report of the Comptroller and Auditor General of India for the year 1982, Union Government (Commercial) Parts I and III [Placed in Library. See No. LT-5732/83 for (i) and (ii)].
- I. Report and Accounts (1981-83) of the **National Thermal Power Corporation** Limited, New Delhi and related papers.

n. Report and Accounts (1981-82) of the Rural Electrifi.cation Corporation Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): Sir, I beg to lay on the Table, under sub section (1) of section 619A of the Companies Act[^] 1956, a copy each (in English and Hindi) of the following papers:-

- (I) (a) Sixth Annual Report and Accounts of the National Thermal Power Corporation Limited, New for the year 1981-82, to Delhi gether with the Auditors' Report on the Accounts and the .comments of the Comptroller and Auditor Ge neral of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5722/83 for (a) and (b)]..
- (II) (a) Thirteenth Annual Re port and Accounts of the Rural Electrification Corporation Limited. New Delhi, for the year 1981-82, to gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- Review by Government of the working the Corporation. Placed in Library. See No. 5721/831.

I. The Presidential Order issued under' Section 31 of the Delhi Admiai3>» tration Act, 1966,

onthe Table

II. Notification of the Government oC Assam under the Essential Ser" vices Maintenance (Assam) AtS» 1980.

THE MINISTER OF STATE IIg THE MINISTRY OF HOME AFFAIBS (SHRIP.-VENKATASUBBAIAH) Sir, I beg to lay on the Table:

- I. A copy (in English and Hiadi> of the Ministry of Home Affairs: Notification S.O. No. 99(E), dated. 8th February, 1983, publishing tha presidential Order issued under sec tion 31 of the Delhi Administration Act, 1966. [Placed in Library. See-No. LT-5724/83].
- II. A copy (in English andHLndi> of the Government of Assam Noti fication No. PLA. fl06/82/147, dated the 29th October, 1982 publishing Notification corrigendum to PLA/906/82/125, dated the September, 1982, under sub-sectioiE. (2) of section 2 of the E^ential Services Maintenance (Assam) Act, 1980. [Placed in Library. See No^ LT-5725/83].

The Coal IWines Family Pension.; * (Amendment) Scheme, 1983

MINISTER OF STATE Of DEPARTMENT OF COAL lit THE MINISTRY OF ENERGY (SHEt DALBIR SINGH): Sir, I beg to layon the Table, under section 7A of the Coal Mines Provident Fund and Mis cellaneous Provisions Act, 1948, a copjF each (in English and Hindi) of the Ministry of Energy (Department Coal), Notification G.S.R. No. 75«» (E), dated the 10th December, 1982, publishing the Coal Mines Pensiont (Amendment) Scheme, 1982. [Placed] in Library. See No. LT-5723/83].

MR DEPUTY CHAIRMAN: StoS Shiv Shankar.

THE MINISTER OF ENERGY-(SHRI P. SHIV SHANKAR): I beg to lay on the Table...